

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 59 OF 2020

Mrs. Ana Rosa Fernandes

..... Petitioner

V e r s u s

Corporation of City of Panaji & Ors.

..... Respondents

Mr. Rohit Bras D'Sa and Mr. Aires Rodrigues, Advocates for the Petitioner.

Mr. A. D. Bhobe, Advocate for the Respondent no.1.

Mr. Ryan Menezes and Mr. M. D'Sa, Advocates for the Respondent no.2.

Mr. D. Pangam, Advocate General with Mr. V. Sardesai, Additional Government Advocate for the Respondent-State.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 30th June, 2020

P.C.

Mr. Menezes, learned Counsel, appears on behalf of respondent no.2 and seeks for some time to file a response to this petition. Accordingly, two weeks time is granted to file response. Liberty is granted to apply.

2. Interim orders granted earlier to continue for a period of four weeks.

M. S. JAWALKAR

M. S. SONAK, J.

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